

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA(IBC) (Dis) /03/2024 in Company Petition IB/160/2022 |
| NAME OF THE COMPANY | Shresht Industries Pvt Ltd |
| NAME OF THE PETITIONER(S) | Canara Bank |
| NAME OF THE RESPONDENT(S) | Shresht Industries Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA(IBC) (Dis) /03/2024

Present: Ld. Counsel Mr. Manav Gecil Thomas for the Applicant.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)